

**MESSAGES FROM THE RAJYA
SABHA**

Secretary: Sir, I have to report the following two messages received from the Secretary of the Rajya Sabha:

(i) "In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 24th December, 1954, agreed without any amendment to the Delimitation Commission (Amendment) Bill, 1954, which was passed by the Lok Sabha at its sitting held on the 23rd December, 1954."

(ii) "In accordance with the provisions of rule 97 of the Rules

of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Hindu Marriage Bill, 1954, which has been passed as amended by the Rajya Sabha at its sitting held on the 15th December, 1954."

5 P.M.

HINDU MARRIAGE BILL

Secretary: Sir, I lay the Hindu Marriage Bill, 1954, as passed by the Rajya Sabha, on the Table of the House.

The Lok Sabha then adjourned sine die.